

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14512/2005

(From the judgement and order dated 04/02/2005 in OMP No. 193/1999 of The
HIGH COURT OF DELHI AT N. DELHI)

M.M.T.C. OF INDIA

Petitioner(s)

VERSUS

OCEAN KNIGH MARITIME CO LTD. AND ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 29/09/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Mr. Ranjit Kumar, Sr.Adv.

Mr. Jay Savla,Adv.

Ms. Reena Bagga, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Leave granted.

Interim order to continue.

(PAWAN KUMAR)
SINGH)

COURT MASTER
ER

(ANAND

COURT MAST

